Annexure – 7

Name of the corporate debtor: Ethnic Spices Private Limited

Date of commencement of Liquidation27.03.2023List of Stakeholders as on29.11.2024

SI.	Details of claimant		Details of claim received		Details of claim admitted				Amount	ofanv	Amount of claim		
No.	Departm ent	Governm ent	Date of receipt	Amount claimed	Amount of claim admitted	l claim	Whether related party?	% of voting shar e in CoC, if applicable	gent	mutual dues th	under	Amount of claim not admitted	Remarks, if any
1	Income Tax Office	Yes	26.04.2023	4,99,216.00	4,99,216.00	Statutory Dues	No	0.06%	NA	NA	NA	NA	
2	GST, Guntur	Yes	28.04.2023	75,09,898.00	75,09,898.00	Statutory Dues	No	0.98%	NA	NA	NA	75,09,898.00	Assessment order passed after Liquidation Commencem ent Date.
	Total	2		80,09,114.00	80,09,114.00			1.04%				75,09,898.00	

List of operational creditors (Government dues)